

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-2202/2017

New Delhi this the 10th day of July, 2017

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Sh. Shekhar Agarwal, Member (A)**

Smt. Raj Bisht, Age about 55 years
Junior Accountant, Group 'C'
Department of Fertilizers,
Wife of Sh. C.S. Bisht,
R/o B-4/134, 1st Floor,
Paschim Vihar,
New Delhi-110063. Applicant

(through Sh. Suresh Sharma)

Versus

Union of India through

1. Secretary,
Department of Fertilizers,
Ministry of Chemicals & Fertilizers,
Shastri Bhawan, New Delhi-110001.

2. Secretary, Department of Expenditure,
Ministry of Finance,
North Block,
New Delhi-110001. Respondents

(through Sh. Rajinder Nischal)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this matter was taken up for hearing, learned counsel for the applicant having noticed that he has not questioned the orders passed by the respondents rejecting the claim of the applicant, seeks leave of this Tribunal to withdraw this OA with liberty to file a better OA.

2. Accordingly, this OA is dismissed as withdrawn with liberty as aforesaid.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/